

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
WRIT PETITION (CIVIL) NO(s). 269 OF 2009

JAGADAMBHA BAHUDESHEIY GRAMIN VIKAS SAN.

Petitioner(s)

VERSUS

ALL INDIA COUNCIL FOR TECHNICAL EDU.&OR.

Respondent(s)

(With appln(s) for directions and office report)

WITH W.P(C) NO. 270 of 2009

(With appln. for directions and office report)

Date: 30/06/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

[VACATION BENCH]

For Petitioner(s) Mr. Ravi Shankar Parshad, Sr. Adv.

Mr. Aftab Ali Khan, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue notice returnable on 8.7.2009.

Dasti, in addition, is also permitted.

(Pardeep Kumar)
Court Master

(Neeru Bala Vij)
Court Master